

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 454**

**TO BE ANSWERED ON THE 05<sup>TH</sup> FEBRUARY, 2019/, MAGHA 16, 1940 (SAKA)  
SHIFT DUTY IN POLICE STATIONS**

**454. SHRIMATI KIRRON KHER:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken steps to implement the recommendations of the report of National Requirement of Manpower for 8-hours shift in Police Stations published by the Bureau of Police Research and Development in 2014;**

**(b) if so, the steps taken towards implementation of the said recommendations; and**

**(c) the list of police departments and police commissionerates which have introduced an 8-hour shift system, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): Yes, Madam. According to a study done by Administrative Staff College of India (ASCI), Hyderabad, sponsored by Bureau of Police Research & Development in August 2014, nearly 90% of police Station staff, across the States and across various police stations, presently work for more than 8 hours a day. A copy of study report was forwarded to DGPs of all States/UTs for appropriate action. "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily for the State Governments to implement various reform measures.**

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